

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 01.09.2020

CIVIL CASES

<u>I Session</u>		<u>II Session</u>	
Sl. No	Case Nos.	Sl. No	Case Nos.
	<u>ARGUMENTS</u>		<u>ARGUMENTS</u>
1.	OS 1581/2009	1.	OS 79/2014
2.	OS 631/2014	2.	OS 513/2016
3.	OS 351/2013	3.	RA 79/2016
4.	OS 231/2012	4.	RA 1/2018
5.	RA 15/2019	5.	RA 25/2018
6.	MA 1/2019	6.	MISC. 15/2013
	<u>HEARING</u>		<u>HEARING</u>
7.	OS 217/2009	7.	OS 243/2013
8.	OS 109/2011	8.	OS 299/2013
9.	OS 209/2012	9.	OS 359/2013
10.	OS 477/2012	10.	OS 637/2013
	<u>EVIDENCE (Only through VC)</u>	11.	OS 601/2012
11.	OS 67/2010	12.	OS 743/2014
12.	OS 541/2013	13.	OS 5/2018
13.	OS 631/2013	14.	OS 89/2018
14.	OS 815/2013	15.	OS 93/2018
15.	MISC. 27/2015		

Judge,

Prl. Senior Civil
Nelamangala.

NOTE:-

All advocates are requested to strictly follow **SOP dated: 27.08.2020** issued by Hon'ble High Court of Karnataka.

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**IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE,
NELAMANGALA
CAUSE LIST DATED: 31.08.2020**

CIVIL CASES		II Session	
I Session	Case Nos.	Sl. No.	Case Nos.
	ARGUMENTS		ARGUMENTS
1.	OS 586/17	1.	OS 147/16
2.	MC 40/13	2.	OS 19/15
3.	OS 661/09	3.	OS 161/09
	HEARING		HEARING
4.	OS 490/17	4.	OS 45/16
5.	MA 2/18	5.	OS 163/16
6.	OS 95/12	6.	OS 347/11
7.	OS 217/20	7.	OS 722/14
8.	OS 664/12	8.	OS 4/15
9.	OS 612/13	9.	OS 145/15
10.	OS 654/14	10.	OS 301/16
11.	OS 185/19	11.	LAC 17/10
12.	OS 23/15	12.	FDP 11/16
	EVIDENCE		EVIDENCE
13.	OS 482/16 (Only VC)	13.	OS 235/16 (Only VC)
14.	OS 239/17 (Only VC)	14.	OS 13/13 (Only VC)
15.	MVC 62/16 (Only VC)	15.	OS 215/14 (Only VC)

M. S. S.
29/8
I/c II Addl. Senior Civil Judge,
Nelamangala.

NOTE:-

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